GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:2014 ANSWERED ON:22.11.2010 DIVERSION OF FUNDS MEANT FOR SCs Dashmunsi Deepa ;Ganeshamurthi Shri A.;Tagore Shri Manicka

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether some States are diverting funds or showing indifference in spending funds meant for Scheduled Castes` Welfare;

(b) if so, the details thereof, State-wise, during the last three years;

(c) the action taken by the Union Government against States which are misusing such funds;

(d) whether the Union Government has issued guidelines to the States and taken corrective steps in this regard; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) to (e): The State Governments are generally earmarking funds under Scheduled Castes Sub Plan, which is an umbrella strategy for development of Scheduled Castes. The Planning Commission had issued guidelines to the State Governments in this regard in 2005. The matter is reviewed and taken up with the State Governments to ensure compliance with the above guidelines from time to time